

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ALBANNA ENGINEERING (INDIA) PRIVATE LIMITED Date of Commencement of Liquidation: 02-12-2021; List of Stakeholders as on Date: 30-06-2023; Name of IP: Mr. VINOD BALACHANDRAN; Process Number: 1; Last 5 digitof registration number: 12403

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1164943		1164943				NA
2	Liquidation costs incurred till date		2636663		2636663				NA
3	Secured financial creditors	2	69924959	2	62495465		7429494		Annexure 3
4	Unsecured financial creditors	1	11108520	0	0		11108520		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	6	5700959	6	5597000		103959		Annexure 6
7	Operational creditors (Government Dues)	8	674548892	3	33194982	23930743	617423167		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	43	366487476	43	365052155		1435321		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		60	1131572412	54	470141208	23930743	637500461		